

ITEM NO.1762

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7638/2023

ALOK KUMAR & ORS.

Appellant(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

Only I.A. No. 183567/2024 in Civil Appeal Nos. 7639-7650 of 2023 is to be listed.

WITH

C.A. No. 7639-7650/2023 (III-A)

FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 183567/2024

IA No. 183567/2024 - DISCHARGE OF ADVOCATE ON RECORD

Date : 07-03-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
 [IN CHAMBER]

For Appellant(s) Ms. Jay Jaimini Pandey, Adv.
 Ms. Satyama Dubey, Adv.
 Mr. Abdul Qadir, Adv.
 Mr. Abhinav Yash Pandey, Adv.
 Ms. Seema Patnaha, Adv.
 Ms. Lalita Gupta, Adv.
 Mr. Meghraj Singh, Adv.
 Mr. Dr. Nafis A. Siddiqui, Adv.
 Ms. Vijay Lakshmi, Adv.
 Mr. Prabhoo Dayal Tiwari, Adv.
 Mr. Satish Pandey, AOR
 Mr. Manish Kumar Tiwari, Adv.

For Respondent(s) Mr. Anurag Kishore, AOR
 Mr. Lakhan Kumar Mishra, Adv.
 Ms. Somna Dhowan, Adv.

Mr. Sudhansu Palo, AOR
 Mr. Vinod Sharma, AOR

Ms. Pallavi Pratap, AOR
 Ms. Prachi Pratap, Adv.
 Dr. Prashant Pratap, Adv.
 Mr. Amjid Maqbool, Adv.
 Ms. Yashvi Aswani, Adv.
 Ms. Anupriya Dixit, Adv.

Mr. Robin Singh, Adv.

Mr. Pawan Reley, AOR
Mr. Akshay Lodhi, Adv.
Mr. Gaurav Kumar, Adv.
Ms. Simran Singh, Adv.
Mr. Prince Gupta, Adv.

Ms. Pallavi Pratap, AOR
Ms. Prachi Pratap, Adv.
Dr. Prashant Pratap, Adv.
Mr. Amjid Maqbool, Adv.
Ms. Yashvi Aswani, Adv.
Ms. Anupriya Dixit, Adv.
Mr. Robin Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A.Nos.7639-7650/2023

List after two weeks.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(VINOD KUMAR)
COURT MASTER (NSH)